

SPECIAL BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/295(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	AMIT BHAR VS SANJAY HIMGHAR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

Mr. Diptomoy Talukder, Adv. : For Petitioner
Mr. Triptimoy Talukder, Adv.

Mr. Rajashi Dutta, Adv. : For Respondents
Mr. Shounak Mukherjee, Adv.
Ms. Ankita Choudhury, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. Post this matter before Regular Bench on **21/04/2023**. Interim order dated 17th January, 2023 shall continue till the next date.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**